

By e-mail/special messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/1991(Pt.)/1997/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Samarjit Dey,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati the 5<sup>th</sup> April, 2018.

Sub: **Commuted Leave.**

Ref:- Your letter No. JCD.I/18(A)/2018/4531, dated 26.03.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Commuted Leave for 19 (nineteen) days w.e.f. 27.02.2018 to 17.03.2018 suffixing 18.03.2018 has been granted/~~rejected~~, subject to submission of leave application in prescribed format to the office of the Principal Accountant General (A&E), Assam, Guwahati.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-37/1991(Pt.)/1998/A, dated 05.04.18

*Heulim*  
04/04/18

Copy to :

The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action.

Sd/-

**JOINT REGISTRAR (VIGILANCE)**